

**HIGH COURT OF CHHATTISGARH, BILASPUR**

No. **7428**/CPC/2025

Bilaspur, Dated: **17 / 04 / 2025**

**NOTICE**

Applications are hereby invited from the interested **Advocates, practicing in High Court and District Courts of Chhattisgarh State, Retired Judicial Officers of Chhattisgarh State and other Translators (Law Graduates)** for undertaking Translation work of Judgments from English to Hindi. The selected candidates shall be empanelled for translating reportable Supreme Court and High Court Judgments. The empanelled candidates shall be paid **remuneration of Rs 200/- per page of the Judgment assigned for translation** ( including cost of typing and print-out).

**Terms and Conditions for translation work**

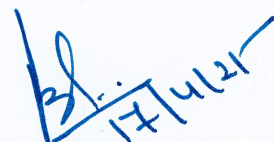
- The candidates duly selected in the panel for translation work shall follow the Standard Operating Procedure for translation work approved by the High Court of C.G.
- The remuneration shall be paid only after verification of translation work to the satisfaction of the concerned Authority.
- Remuneration shall be paid only to the Bank Account of the empanelled candidate.

**Procedure for Application**

The Interested candidates may submit their application addressed to **the Officer on Special Duty, High Court of Chhattisgarh, at Bilaspur**, in the format attached with the notice, through post or through E-mail to translation-hccg@cg.gov.in on or before **09.05.2025** along with the following enclosures :

- Copy of C.G. State Bar Council Enrollment.
- Copy of Retirement Order ( In case of Retired Judicial Officer )
- Experience Certificate, if any
- Other relevant documents in support of the information provided in the application.

**Note** : Mere submission of an application shall not confer upon an applicant a vested right to work assignment, and in this regard, Hon'ble High Court of C.G. reserves the right to accept or reject any or all applications without assigning any reason.



**Registrar General**  
**High Court of Chhattisgarh**



**APPLICATION FOR EMPANELMENT OF ADVOCATE, PRACTICING IN  
HIGH COURT OR DISTRICT COURT OF CHHATTISGARH STATE /  
RETIRED JUDICIAL OFFICER OF CHHATTISGARH STATE /  
TRANSLATOR (LAW GRADUATES) FOR TRANSLATION OF  
REPORTABLE JUDGMENTS IN HIGH COURT OF CHHATTISGARH**

1. Full name of the applicant .....

(Block letters in English)

(In hindi).....

Affix self attested  
recent passport size  
photograph

2. Date of birth .....

3. Gender (Male/Female) .....

4. Specify the Applicant status ( whether Advocate or Retired Judicial Officer or  
Law Graduate ) .....

5. Registration number and date of registration in Chhattisgarh State Bar  
Council.....

6. Present Postal Address.....

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7. Permanent Address .....

.....

.....

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8. Educational Qualification :.....

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9. Mobile Number .....

10. Email ID .....

11. Aadhar No.....

12. PAN No. ....



13. List of enclosures :-

- |         |        |        |
|---------|--------|--------|
| 1. .... | 2..... | 3..... |
| 4. .... | 5..... | 6..... |

**Place :**

**Date :**

**(Signature of applicant )**